

**Statement**

Name of the State	Grants Released (Rs. in lakhs)			No. of persons made literate (in lakhs)		
	1995-96	1996-97	1997-98	1995-96	1996-97	1997-98
1. Arunachal Pradesh	25.63	20.72	3.67	N.R.	N.R.	N.R.
2. Assam	361.07	197.27	86.97	0.29	1.88	0.92
3. Manipur	17.62	20.64	17.94	N.R.	0.18	N.R.
4. Meghalaya	123.60	112.45	16.85	N.R.	N.R.	0.11
5. Mizoram	6.43	0.57	61.23	0.02	N.R.	N.R.
6. Nagaland	47.81	56.90	32.36	0.18*	0.21*	N.R.
7. Sikkim	—	11.22	—	0.04	0.05	N.R.
8. Tripura	0.10	4.73	4.00	N.R.	0.93	2.62

\*Learners enrolled.

[*Translation*]

**Pancheshwar Hydro Electric Power Project**

3518. SHRI BACHI SINGH RAWAT : Will the Minister of POWER be pleased to state :

(a) the reasons for the non progress in regard to Pancheshwar Hydro Electric Power Project so far signed between India and Nepal;

(b) whether any time limit has been fixed to start the work on the said project; and

(c) if so, the details thereof ?

THE MINISTER OF POWER (SHRI P.R. KUMARA-MANGALAM) : (a) The Detailed Project Report for Pancheshwar multi-purpose project is under preparation after discussions between experts of both the countries. The Joint Group of Experts have identified the important issues which require to be resolved in order to finalise the Detailed Project Report.

(b) and (c) The work on the project would be started after the Detailed Project Report is prepared jointly and agreed to by the two Governments.

**Hindi Sahitya Academy**

3519. SHRI JAGDAMBI PRASAD YADAV : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the number of complaints received in regard to exploitation of writers, non-payment of royalty and non-printing

of approved manuscripts by Bihar Hindi Sahitya Academy, and the action taken thereon;

(b) whether the royalty has not been paid for the book 'Geography of Bihar' for the last five years despite the sale of all its copies;

(c) whether the approved manuscript for the second edition received four years ago has not been printed so far; and

(d) if so, the steps taken by the Government to check the violation of rules and exploitation of Hindi writers ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) to (d) The information is being collected.

[*English*]

**Voting right to Indian Citizens Working Abroad**

3520. PROF. P.J. KURIEN : Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) whether the Government have taken any final decision on granting voting right to Indian citizens working abroad;

(b) if not, the reasons therefor; and

(c) the Government's reaction to this issue ?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SURFACE TRANSPORT : (DR. M. THAMBI DURAI) : (a) to (c) Owing to practical and

administrative difficulties, it has not yet been possible to grant voting rights to Indian citizens living abroad.

[Translation]

#### Utilisation of Denuded/Degraded Forests

3521. SHRI MADHAV RAO PATIL :  
SHRI D.S. AHIRE :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government have formulated any central scheme for the utilisation of denuded/degraded forests on the basis of profit sharing/fruit sharing;

(b) if so, the details thereof, State-wise;

(c) the amount allocated to State Governments for the above scheme during the Eighth Plan, State-wise; and

(d) the achievements made under the above scheme during the above period ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI) : (a) to (d) Yes, Sir. Four major centrally sponsored schemes of the Ministry of Environment and Forests are under

implementation in the country for regeneration and afforestation of denuded/degraded forests. These schemes provide for peoples' participation on usufruct sharing basis. The schemes are :

- (i) **Integrated Afforestation and Eco-Development Project Scheme (IAEPS):** Integrated approach to promote afforestation and development of degraded forests on watershed basis;
- (ii) **Area Oriented Fuelwood and Fodder Project Scheme (AOFFPS):** to augment production of fuelwood and fodder in identified districts;
- (iii) **Conservation and Development of Non-Timber Forest Produce including Medicinal Plants Scheme (NTFP):** to increase production NTFP with special focus on tribal population;
- (iv) **Association of Scheduled Tribes and Rural Poor in Regeneration of Degraded Forest on Usufruct Sharing Basis:** to promote association of tribals and rural poor in protection and rehabilitation of degraded forests.

State-wise releases and achievements during the Eighth Plan are given in Statement annexed.

#### Statement

(Rupees in lakhs/Area in hectares)

Sl.No.	States	IAEPS		AOFFPS <sup>1</sup>		NTFP		Asso. of ST/Rural Poor <sup>2</sup>	
		Central Assistance Released	Area Covered	Central Assistance Released	Area Covered	Central Assistance Released	Area Covered	Central Assistance Released	Area Covered
1	2	3	4	5	6	7	8	9	10
1.	Andhra Pradesh	1057.56	13673	313.08	9992	297.89	5639	33.96	400
2.	Arunachal Pradesh	352.65	4472	54.49	960	102.29	2000		
3.	Assam	158.10	4650	565.48	22446	53.50	710		
4.	Bihar	109.35	673	694.50	22108	188.00	4500	83.07	1265
5.	Goa	38.22	445	29.34	726	34.20	766		
6.	Gujarat	266.09	3670	617.25	13794	556.92	7469	42.39	910
7.	Haryana	673.34	8557	1320.234	25648	291.85	3633		
8.	Himachal Pradesh	977.74	13178	627.94	11181	411.89	7580		
9.	Jammu & Kashmir	1569.82	19192	127.01	3291	363.26	6723		
10.	Karnataka	115.77	22328	940.03	21684	137.23	2691	36.30	525